

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2640  
ANSWERED ON:19.12.2003  
SHIFTING OF DELHI INCOME TAX OFFICE  
RAMESH CHAND TOMAR

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Union Government has spent huge amount for the purchase of Vaishali Aaykar Bhawan in Ghaziabad District of U.P. during 1996;
- (b) if so, the details thereof;
- (c) whether the Government has also spent several crores of rupees on the renovation of the building and also fixed latest gadgets etc.; and
- (d) if so, the reasons for delay in shifting the Delhi Income Tax Office there so far?

**Answer**

MINISTER OF STATE (REVENUE) IN THE MINISTRY OF FINANCE ( SHRI SHRIPAD Y. NAIK )

- (a) & (b): Vaishali Aayakar Bhawan in Ghaziabad District of U.P. was purchased for Rs. 20.00 Crore. Rs.17.52 Crore was paid in 1997 and the remaining amount of Rs. 2.48 Crore was paid in 2003.
- (c) Yes, Sir. An amount of Rs. 16.80 Crore has been paid to CPWD for civil & electrical works etc. between April, 1999 to February, 2003.
- (d) Computerization of Income-tax Department is at an advanced stage. As per existing instructions, all returns of income are required to be processed on computers with AST software. For getting the connectivity, to make the software operational, an amount of Rs. 7.85 lacs was deposited with BSNL on 20.10.2002. In spite of follow up by the department with BSNL, the Vaishali building could be connected with the regional computer center through a lease line only on 21.11.2003. Now, the work for site preparation and installation of computer system in Terminal Bank is under progress.